

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondents

[PART HEARD BY:HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE GEORGE MASI, JJ.]

I.A. No.82897/2022-APPLICATION FOR PERMISSION

I.A. No.40763/2022-APPLICATION FOR PERMISSION

I.A. No.107564/2022-APPROPRIATE ORDERS/DIRECTIONS

I.A. No.107418/2021-EXEMPTION FROM FILING O.T.

I.A. No.107567/2022-EXEMPTION FROM FILING O.T.

I.A. No.233246/2023-INTERVENTION/IMPLEADMENT

I.A. No.109190/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

I.A. No.25729/2025-PERMISSION TO FILE APPLICATION FOR DIRECTION

I.A. No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No.4400/2023 (III-A)

I.A. No.84267/2022-APPLICATION FOR PERMISSION

I.A. No.84265/2022-APPLICATION FOR PERMISSION

I.A. No.107343/2021-EXEMPTION FROM FILING O.T.

I.A. No.109217/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

I.A. No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No.4401/2023 (III-A)

I.A. No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.119305/2021-EXEMPTION FROM FILING O.T.

Date : 29-10-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASI

For Appellant(s) : Mr. Sanjay Kumar Dubey, AOR
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Mr. Jainendra Kumar, Adv.
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Mr. Sandeep Kumar Saini, Adv.

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Mr. Radeesh Kumar Mt, Adv.
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Ms. Babita Singh, Adv.
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Ms. Arushi Jindal, Adv.
Ms. Vasudha Singh, Adv.
Mr. Ritwik Bhardwaj, Adv.
Ms. Neelakshi Sharma, Adv.
Ms. Deepika Kalia, Adv.
Mr. Sudeep Chandra, Adv.
Mr. Jayaraman S., Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these appeals after three weeks.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)